IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 217
Company Appeal-147/ND/2022
CA-309/2022

IN THE MATTER OF:

Krishan Chand {Member and Director of Shudh Infratech Private Limited} ... **Appellant**

Versus

ROC ... **Respondent**

Under Section: 252 (3)

Order delivered on 18.01.2023

CORAM:
SHRI. ASHOK KUMAR BHARDWAJ, HON'BLE MEMBER (J)
SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT:
For the Appellant : Adv. SP Singh Chawla
For the Respondent : Mr. Ssaurabh Indura Company Prosecutor for ROC, Delhi

ORDER

Due to paucity of time, the matter is re-notified to 10.02.2023.

Sd/-
COURT OFFICER

Ashwani